

20. 21.08.2019 We have gone through the compilation submitted by Mr. Goutam Mishra, learned Amicus Curiae.

Learned counsel for the State requests for time to take instruction in the matter.

This matter to come up on 27.08.2019.

W.P.(C) No. 18137 of 2017 is delinked from this file.

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K.S. JHAVERI
(CHIEF JUSTICE)

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K.R. MOHAPATRA,
(JUDGE)

